

MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) The Speed Post Service is available at three cities namely Ahmedabad, Vadodara and Surat.

(b) No proposal for extension is under consideration at present

(c) Does not arise in view of (b) above.

Rent Liability for Patna Post Office in Sahebganj District of Bihar

2510. SHRI SIMON MARANDI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Patna post office in Sahebganj district of Bihar is functioning in a rented building;

(b) if so, the monthly rent fixed therefor;

(c) whether the rent therefor is being paid regularly; and

(d) if so, the details thereof and if not the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) No post office by the name of PATNA exists in Sahebganj district. However, the position of PATNA post office is that this post office in Sahebganj district (Bihar) is functioning in a rented building.

(b) The monthly rent fixed is Rs. 80/- with effect from 1.12.82.

(c) Rent has not been paid since December, 1989.

(d) The reason for non-payment of the rent is that the landlord is not willing to accept the existing rent and he is pressing for en-

hancement of rent. The case for enhancement of rent is being processed.

Decentralisation of work of office of R.L.O. Jaipur

2511. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have issued orders to decentralise the office of R.L.O. Jaipur and distribute its work among the district headquarters;

(b) if so, the reasons therefor:

(c) whether any employees of Department of Posts are authorised to open mail under Post Office Act, 1898;

(d) whether the employees who have been authorised to open mail in Rajasthan have been given necessary training therefor and if so, their number and the period of such training; and

(e) the steps taken by Government to check tampering of mail?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir. An order was issued to experimentally decentralise the work of RLO, Jaipur to the Head post office in Rajasthan. The experiment was to run for six months, but it has been kept in abeyance from 1st August, 1990.

(b) RLO is an old institution of the Department which has been working under old procedures. Decentralisation of a portion of the RLO work is a part of restructuring of this institution for making it more efficient.

(c) Employees of the Returned Letter Office designated for the purpose, are au-

thorised to open mail under the Indian Post Office Act 1898.

(d) Does not arise, as the experimental decentralisation has been kept in abeyance.

(e) Action under the Act has not caused tampering with mails.

Core Group on Punjab

2512. SHRI HARISH RAWAT:
SHRI M.V. CHAN-
DRASHEKARA MUR-
THY:
SHRI V. SREENIVASA
PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any core group has been set up in connection with Punjab problem;

(b) if so, the details thereof including the particulars of its members; and

(c) the rights and jurisdiction of this group?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) and (c). Do not arise.

Linking of Bageshwar with Almora Nainital, Brelilly and haldwani by STD

2513. SHRI HARISH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to connect Bangeshwar city in Almora district in Uttar Pradesh with Almora, Nainital, Bareilly and Halwani through S.T.D. service;

(b) if so, when; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) By March, 1993.

(c) Does not arise.

Talks with Organisations demanding Separate States

2514. SHRI HARISH RAWAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are having talks with those organisations which are demanding separate States:

(b) if so, the names of such organisations and since when these talks are continuing; and

(c) whether Government propose to hold talks with those organisations also which are demanding division of Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). At the request of the Chief Minister of Assam, Government of India agreed to participate in tripartite talks with Assam Government and All Bodo Students' Union. The talks are continuing since 28.8.1989.

(c) There is no such proposal.

Opening of S.D.O. (Telephone's) Office at Ranikhet

2515. SHRI HARISH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state: